

Government of India  
Ministry of Finance  
Department of Financial Services  
Lok Sabha  
Unstarred Question No. 4467

To be answered on Friday, August 12, 2016/Shravana 21, 1938 (Saka)

**Privilege Leave for LIC Employees**

4467. SHRI PRAHLAD SINGH PATEL:

Will the Minister of FINANCE  
be pleased to state:

- (a) whether Life Insurance Corporation of India (LIC) Board has submitted recommendations regarding accumulation of privilege leave up to 270 days and sanction of paternity leave for LIC employees in the country;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

Answer

Minister of State in the Ministry of Finance  
(Shri Santosh Kumar Gangwar)

(a) to (c) Yes, Madam. Life Insurance Corporation of India has proposed to enhance accumulation of privilege leave from 240 days to 270 days and sanction of 15 days paternity leave for LIC employees. The matter is under consideration.

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